

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 123**

**IB/237/ND/2020**

**IA/5448/ND/2023, IA/4798/ND/2021**

**IN THE MATTER OF:**

**Kone Elevator India Pvt Ltd**

**... Applicant/Petitioner**

**Versus**

**Three C Facility Management Pvt Ltd**

**... Respondent**

**Under Section: 9 (IBC)**

**Order delivered on 04.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv. Monika Bharti, Adv. Akankrita Sinha in I.A. 4798/ND/2022

**For the CD** : Adv. Rajnish Sinha, Adv. Shelly Khanna, Adv. Monika Bharti, Adv. Akankrita Sinha in I.A. No. 5448/ND/2023

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA/5448/ND/2023, IA/4798/ND/2021:** List on 05.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**